

Floating of Lotteries

1479. SHRI DHARMA VIR

VASISTHA:

SHRI OM PRAKASH

TYAGI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the policy of Government regarding floating of lotteries as a source of government finance raising; and

(b) whether some State or States have abolished floating of lotteries?

THE MINISTER OF HOME AFFAIRS (SHRI CHARAN SINGH): (a) States and Union Territories have been floating lotteries with the permission of the Central Government to raise finances for development and welfare projects like hospitals, dispensaries, etc.

(b) Information has been received from 12 States and 8 Union Territories. The position is as under:—

(i) Haryana, Nagaland, Punjab, Rajasthan, Uttar Pradesh and Delhi have floated lotteries which are continuing.

(ii) Gujarat, Meghalaya, Andaman and Nicobar Islands, Arunachal Pradesh, Chandigarh, Mizoram, Pondicherry have not floated any lottery.

(iii) The following States have suspended their lotteries:—

(1) *Andhra Pradesh*.—Started in August 1974 but discontinued after seventh draw on 13-7-1975.

(2) *Bihar*.—Floated in 1970 and suspended in April, 1976.

(3) *Himachal Pradesh*.—Floated in October 1971 and suspended in June, 1976.

(4) *Jammu and Kashmir*.—Floated in 1969 and suspended in 1971.

(5) *Tamil Nadu*.—Floated in August 1968 and suspended in September, 1975. Again started from August 1976 but kept in abeyance from June, 1977.

Separation of Indian Photo Interpretation Institute from the Survey of India

1480. SHRI SHAMBHU NATH CHATURVEDI: Will the Minister of PLANNING be pleased to state:

(a) whether Government propose to separate Indian Photo Interpretation Institute from the Survey of India and merge it with the National Remote Sensing Agency;

(b) if so, the reasons therefor;

(c) whether such a merger with a registered society will be desirable from the point of view of the country's security; and

(d) whether Government consider the advisability of obtaining independent opinion on such merger or transfer apart from that of the sponsors of the proposal, before giving effect to it?

THE PRIME MINISTER (SHRI MORARJI DESAI): (a) The Indian Photo Interpretation Institute was merged with the National Remote Sensing Agency with effect from the 1st July, 1976.

(b) The National Remote Sensing Agency is the primary organisation in the country to carry out surveys of natural resources and to conduct crop disease surveillance using remote sensing techniques. Interpretation of aerial photographs is closely related to and forms part of remote sensing. In order that there is close inter-action and coordination of their activities and in order to reduce expenditure, it was considered desirable to merge the Indian Photo Interpretation Institute, which imparts training and provides consultancy in aerial photo interpretation techniques, with the National Remote Sensing Agency.